

आयकर अपीलीय अधिकरण, 'सी' न्यायपीठ, चेन्नई
**IN THE INCOME TAX APPELLATE TRIBUNAL
'C' BENCH, CHENNAI**

श्री महावीर सिंह, उपाध्यक्ष एवं श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष
**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT AND
SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

ITA Nos.	Appellant	Respondent	Appellant By (Shri)	Respondent By (Shri)
ITA No.827/CHNY/2023	M/s. CIT-1982 Charitable Trust, 14, Krishna Gardens, Nanjundapuram Road, Coimbatore – 641 036. PAN: AACTC 8560B	The Commissioner of Income Tax (Exemption), Chennai.	N. Arjun Raj, CA	R. Clement Ramesh Kumar, CIT
ITA No.875/CHNY/2023	M/s. Madurai Agri Business Incubation Forum, Directorate of Agribusiness Development , Tamilnadu Agri University, Lawly Road, Coimbatore – 641 003. PAN: AALCM 8277H	The Commissioner of Income Tax (Exemption), Chennai.	H. Yeshwanth Kumar, CA	R. Clement Ramesh Kumar, CIT
ITA No.1136/CHNY/2023	M/s. Shri Ramajayam Charitable Trust, 28, Third Cross Extension, Thanthai Periyar Nagar, Puducherry – 605 005. PAN: AAUTS 0393L	The Commissioner of Income Tax (Exemption), Chennai.	N. Arjun Raj, CA	R. Clement Ramesh Kumar, CIT

CORRIGENDUM

The Respondent in the order of the Tribunal dated 08.03.2023 with respect to the Assessee's appeals in ITA Nos.827/CHNY/2023 &

1137/CHNY/2023, is wrongly mentioned as 'The Income Tax Officer, Exemptions' as per the Form 36 filed by the assessee instead of "Commissioner of Income Tax (Exemption). The Id.counsel for the assessee vide his letters dated 13.03.2024 requested for rectification. After verifying the materials on record, I find the prayer of the assessee in the above stated letters to be correct. Hence in the order of the Tribunal in ITA Nos.827, 875 & 1136/CHNY/2023 dated 08.03.2023, the Respondent in the cause title for ITA Nos.827/CHNY/2023 & 1136/CHNY/2023 is hereby corrected and shall be read as follows:-

ITA Nos.	Appellant	Respondent	Appellant By (Shri)	Respondent By (Shri)
ITA No.827/CHNY/2023	M/s. CIT-1982 Charitable Trust, 14, Krishna Gardens, Nanjundapuram Road, Coimbatore – 641 036. PAN: AACTC 8560B	The Commissioner of Income Tax (Exemption), Chennai.	N. Arjun Raj, CA	R. Clement Ramesh Kumar, CIT
ITA No.1136/CHNY/2023	M/s. Shri Ramajayam Charitable Trust, 28, Third Cross Extension, Thanthai Periyar Nagar, Puducherry – 605 005. PAN: AAUTS 0393L	The Commissioner of Income Tax (Exemption), Chennai.	N. Arjun Raj, CA	R. Clement Ramesh Kumar, CIT

It is ordered accordingly.

Sd/-

(मनोज कुमार अग्रवाल)

(MANOJ KUMAR AGGARWAL)
लेखा सदस्य/ACCOUNTANT MEMBER

Sd/-

(महावीर सिंह)

(MAHAVIR SINGH)
उपाध्यक्ष /VICE PRESIDENT

चेन्नई/Chennai,
दिनांक/Dated, the 15th March, 2024

RSR

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त /CIT
4. विभागीय प्रतिनिधि/DR
5. गार्ड फाईल/GF.